

T.P.(Crl.) No. 540 OF 2002
CHAMBER MATTER

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRL. M.P. NO. 2701/2003 IN Transfer Petition.(Crl.) No. 540/2002

RUBI GUPTA & ORS.

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(for setting aside the Court's Order dt.24.2.2003)
With office report
With
T.P.(Crl.) No.96/2003 (with appln. for stay)

Date : 28/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Kamlendra Mishra, Adv.

Mr. P.K. Chakravarty, Adv.

For Respondent (s)

Mr. Ashok Kumar Sharma,Adv.

Mr. T.C. Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters in Court on 11.2.2004(Wednesday).

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER